

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-105

IB-1639/ND/2019

IA/2394/2020

IN THE MATTER OF:

Nawal Kishore Prasad

....Applicant

Hospitech Management Consultants Pvt Ltd

...Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 29.06.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Rituraj Biswas for RP, Pawanjit Dhamija, Adv.

For the Respondent

: Lakshay Dhamija for Director, Adv. Mani Bhushan Sinha for OC

ORDER

Arguments heard. Reserved for orders.

SD/-

(K.K. VOHRA)
MEMBER (T)

SD/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

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